

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:790
ANSWERED ON:08.08.2013
ALLOCATION OF TRIBAL AREAS
Sainuji Shri Kowase Marotrao

Will the Minister of WATER RESOURCES be pleased to state:

(a) the funds allocated by the Union Government to tribal areas of the States particularly Gadchiroli-Chimur Parliamentary constituency and other tribal areas of the State of Maharashtra for the development projects and canals during the last three years and the current year including Accelerated Irrigation Benefits Programme (AIBP); and

(b) the location-wise details of projects of the country especially Gadchiroli-Chimur Parliamentary constituency and other tribal areas of Maharashtra?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) The Government of India provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of ongoing Major/Medium Irrigation (MMI) projects & surface Minor Irrigation schemes. The State-wise details of Central Assistance (CA) released to major/medium/ERM irrigation projects under AIBP including benefits to tribal areas during the last three years is at Annexure-I and the funds released to the States for surface MI schemes including tribal areas is given at Annexure-II. No proposal for release of grant in respect of major/medium/ERM and surface MI schemes in Gadchiroli- Chimur Parliamentary Constituency of Maharashtra state has been received from Government of Maharashtra during the last three years i.e. 2010-11 to 2012-13 and the current year (2013-14).